

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 1

ITEM No.222
Appeal/24(AHM)2021

Proceedings under Section 58(3) & 59 Co.Act,2013

IN THE MATTER OF:

Tirupati Fin-Lease Ltd

.....Applicant

V/s

State Bank of India & Ors

.....Respondent

Order delivered on: 22/07/2024

Coram:

Mr. Praveen Gupta, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Rajiv Chawla, Proxy Advocate for

: Mr. Arjun Sheth, Advocate

For the Respondent : Mr. Abhijit Joshi, Advocate for R-1

ORDER
(Hybrid Mode)

It is seen that, there is some audio video connectivity issue at the end of the Counsel for the applicant.

An affidavit of service has come on record.

It is stated during the hearing that, an additional affidavit has been e-filed by on 16.07.2024, stating that respondent No. 4 in the present application has been changed as a registrar and transfer agent, and a new registrar and transfer agent, "KFin Technologies Limited", has been appointed.

Learned Counsel further states that he is in the process of filing necessary application to bring on record the change in the particulars of respondent No. 4.

Let the application be filed.

At this stage, Counsel for the applicant states that in advertently notices were not issued to respondent Nos. 31 and 32, vide order dated 09.05.2024.

We have heard the Learned Counsel for the Applicant and perused the record.

Let notices be issued to the Respondents Nos. 31 and 32 returnable on next date. The applicant is directed to collect the notices from the registry within three days and serve upon the Respondents along with copy of this order through Registered Ad

post Speed-post, Dasti mode as well as paper book on the registered email ID within seven days from the date of this order. The Respondents are directed to reply within a week from the date of receipt of notice. Rejoinder, if any, be filed thereafter before the next date.

Proof of Service be filed by way of an affidavit before the next date of hearing.

List the matter on 26.09.2024.

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SAMEER KAKAR
MEMBER (TECHNICAL)

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PRAVEEN GUPTA
MEMBER (JUDICIAL)